## HARYANA GOVERNMENT HEALTH DEPARTMENTO NOTIFICATION

## Dated, Chandigarh the 09.04.2021

No. 46/4/2020-5HB-II- In exercise of power conferred under section 2, 3 and 4 of the Epidemic Disease Act, 1897, the Governor of Haryana, is pleased to extend the regulation of the "Haryana Epidemic Disease, COVID-19 Regulations, 2020" till 31" March, 2022 in continuation of previous regulation issued vide No. 46/4/2020-5HB-II, dated 11.03.2020.

> RAJEEV ARORA Additional Chief Secretary to Government Haryana, Health Department.

Endst. No. 46/4/2020-5HB-II

Dated Chandigarh, the 09.04.2021

A copy of the above is forwarded to the Controller, Printing & Stationary Department, Haryana, Chandigarh with the request to publish the notification in the Haryana Govt. Extra Ordinary Gazette and 50 copies may be supplied to this department after publication.

Superintendent Health-II for Additional Chief Secretary to Government Haryana, Health Department.

Endst. No. 46/4/2020-5HB-II

Dated Chandigarh, the 09.04.2021

A copy is forwarded to the following for information and necessary action:-

- The Principal Accountant General, Haryana, Sector-33, Chandigarh.
- Director General, Health Services, Haryana, Sector-6, Panchkula with the request to sent the above notification to all concerned immediately.

Superintendent Health-II

for Additional Chief Secretary to Government Haryana,
Health Department.

Copy to-